

HIGH COURT FOR THE STATE OF TELANGANA : : HYDERABAD

NOTIFICATION

R.O.C.No.1441/2021-RC, DATED 12-10-2022

SUB:-RECRUITMENT - Centralized and Online direct recruitment to the posts under the Telangana Judicial Ministerial and Subordinate Services - Notifications issued on 03-03-2022 - Applications received through online - Computer based examinations were conducted on 07-09-2022, 10-09-2022 and 11-09-2022 - Evaluated response sheets (Answer sheets) of the candidates are hosted in the High Court's website on 20-09-2022 - Objections if any in respect of questions/options or both called for and received - Considered - Regarding.

REF:-High Court's Notification R.O.C.No.1441/2021-RC, dated 20-09-2022.

In response to the Notification under reference cited, placed in the website of the High Court, objections in respect of questions/options or both were received from the candidates and the result of such consideration is as follows:

PART - A - STENOGRAPHER GRADE-III

Accepted objections: NIL

PART - B - TYPIST

Question I.D.Number	Resolution
213479682	The objection is upheld and the answer shall be option '4' and the key is corrected to that effect.
213479671	Since both the Options '1' and '3' are appropriate answers for the given sentence, the answer shall be Options '1' and '3' and mark is awarded, even if the candidate opts for any of these two.

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PART - C - COPYIST

Question I.D.Number	Resolution
213479601	The question is omitted from computation of marks of the candidates. One (1) mark added to each candidate irrespective of the answer given for this question.

PART - D - EXAMINER

Question I.D.Number	Resolution
213479767	Since both the Options '2' and '4' are appropriate answers for the given question, the answer shall be Options '2' and '4' and mark is awarded, even if the candidate opts for any of these two. The objection is accepted accordingly.
213479692	The objection is upheld and the answer shall be options '1' & '3' and mark is awarded even if the candidate opts for any of these two.

PART - E - FIELD ASSISTANT

Question I.D.Number	Resolution
2134791078	The objection is upheld and the answer shall be option '4' and the key is corrected to that effect.
2134791061	The objection is upheld and the answer shall be option '3' and the key is corrected to that effect.
2134791070	Since both the Options '1' and '3' are appropriate answers for the given sentence, the answer shall be Options '1' and '3' and mark is awarded, even if the candidate opts for any of these two. The objection is accepted accordingly.
2134791065	The question is omitted from computation of marks of the candidates. One mark added to each candidate irrespective of the answer given for this question.

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PART - F - RECORD ASSISTANT

Accepted objections: NIL

PART - G - PROCESS SERVER

Question I.D.Number	Resolution
2134791177	The objection is upheld and the answer shall be option '4' and the key is corrected to that effect.
2134791201	The objection is upheld and the answer shall be option '2' and the key is corrected to that effect.
2134791233	The question is omitted from computation of marks of the candidates. One (1) mark added to each candidate irrespective of the answer given for this question.
2134791223	Since both the Options '1' and '2' are appropriate answers for the given sentence, the answer shall be Options '1' and '2' and mark is awarded, even if the candidate opts for any of these two. The objection is accepted accordingly.

PART - H (I) - JUNIOR ASSISTANT (Shift-1)

Accepted objections: NIL

PART - H (II) - JUNIOR ASSISTANT (Shift-2)

Question I.D.Number	Resolution
2134791579	The objection is upheld and the answer shall be option '1' and the key is corrected to that effect.
2134791629	The objection is upheld and the answer shall be option '4' and the key is corrected to that effect.
2134791597	The question is omitted from computation of marks of the candidates. One (1) mark added to each candidate irrespective of the answer given for this question.

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PART - H (III) - JUNIOR ASSISTANT (Shift-3)

Question I.D.Number	Resolution
2134791662	The objection is upheld and the answer shall be option '1' and the key is corrected to that effect.

Further, decided that the objections raised against the following Question IDs are rejected.

PART - A - STENOGRAPHER GRADE-III

Question I.D.Number	Resolution
213479556	The objection as raised is rejected.

PART - B - TYPIST

Question I.D.Number	Resolution
213479647	The objection as raised is rejected.

PART - C - COPYIST

Rejected objections: NIL

PART - D - EXAMINER

Question I.D.Number	Resolution
213479766	The objection as raised is rejected.

PART - E - FIELD ASSISTANT

Question I.D.Number	Resolution
2134791091	The objection as raised is rejected.

PART - F - RECORD ASSISTANT

Question I.D.Number	Resolution
2134791118	The objection as raised is rejected.
2134791117	The objection as raised is rejected.
2134791122	The objection as raised is rejected.
2134791141	The objection as raised is rejected.
2134791167	The objection as raised is rejected.
2134791160	The objection as raised is rejected.

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PART - G - PROCESS SERVER

Question I.D.Number	Resolution
2134791209	The objection as raised is rejected.
2134791246	The objection as raised is rejected.
2134791206	The objection as raised is rejected.
2134791195	The objection as raised is rejected.
2134791234	The objection as raised is rejected.
2134791236	The objection as raised is rejected.
2134791188	The objection as raised is rejected.
2134791197	The objection as raised is rejected.
2134791220	The objection as raised is rejected.

PART - H (I) - JUNIOR ASSISTANT (Shift-1)

Question I.D.Number	Resolution
2134791570	The objection as raised is rejected.
2134791530	The objection as raised is rejected.
2134791557	The objection as raised is rejected.
2134791559	The objection as raised is rejected.
2134791518	The objection as raised is rejected.
2134791563	The objection as raised is rejected.
2134791574	The objection as raised is rejected.
2134791595	The objection as raised is rejected.

PART - H (II) - JUNIOR ASSISTANT (Shift-2)

Question I.D.Number	Resolution
2134791641	The objection as raised is rejected.
2134791630	The objection as raised is rejected.
2134791637	The objection as raised is rejected.

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PART - H (III) - JUNIOR ASSISTANT (Shift-3)

Question I.D.Number	Resolution
2134791740	The objection as raised is rejected.
2134791701	The objection as raised is rejected.
2134791686	The objection as raised is rejected.
2134791702	The objection as raised is rejected.
2134791723	The objection as raised is rejected.
2134791705	The objection as raised is rejected.
2134791683	The objection as raised is rejected.
2134791704	The objection as raised is rejected.
2134791663	The objection as raised is rejected.
2134791644	The objection as raised is rejected.
2134791667	The objection as raised is rejected.
2134791677	The objection as raised is rejected.
2134791674	The objection as raised is rejected.
2134791684	The objection as raised is rejected.
2134791721	The objection as raised is rejected.
2134791660	The objection as raised is rejected.
2134791714	The objection as raised is rejected.

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REGISTRAR (RECRUITMENT)